


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office Order No.OIC/RACC/Gaz./2022/28690C-28770C dated 11th October, 2022, the following Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their names with immediate effect:-

S.No.	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1.	Leave Sanctioning Authority for Staff	Sh. Ashwani Kumar Sarpal Spl. Judge (PC Act)(CBI)-08	Sh. Balwant Rai Bansal, Spl. Judge (PC Act) (CBI)-17
2.	Library	Ms. Geetanjali Goel, Spl. Judge (PC Act)(CBI)-24	Sh.Mohd. Farrukh, Spl. Judge (PC Act)(CBI)-11

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.


(SH. VINAY KUMAR GUPTA)
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi

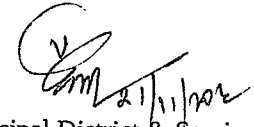
At 04:06 PM

No.OIC/RACC/Gaz./2022/ 32801 C-32871C

Dated, Delhi the 21.11.2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
- ✓ 5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.


Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi

